COMMITTEE ON PAPERS LAID ON THE TABLE

(i) MINUTES RELATING TO FIFTH REPORT

DR. RAJENDRA KUMARI BAJPAI (Sitapur): I beg to lay on the Table Minutes (Hindi and English versions) of the sitings of the Committee on Papers laid on the Table relating to their Fifth Report.

(ii) FIFTH REPORT

DR. REJENDRA KUMARI BAJPAI : I beg to present the Fifth Report (Hindi and English versions) of the Committee on Papers laid on the Table.

12.11 hrs.

MATTERS UNDER RULE 377

(i) Need for setting up of a Petro Chemical Complex at Haldia

SHRI SATYAGOPAL MISRA (Tamluk): In the year 1977, the Left Front Government of West Bengal took a wise decision to set up a petro-chemical complex and accordingly the West Bengal Development Corporation prepared a project report which will help the industrial development of the country as well as will create employment opportunity for 2090 unemployed persons. In the ancillary industries about 60 thousand people would be absorbed. This will be an agri-oriented industry, which will help the agricultural and industrial development not only in West Bengal and Eastern Zone, but also the whole country. On the 11th November, 1977, the Central Government issued a letter of intent to the West Bengal Industrial Development Corporation. Accordingly, all necessary arrangements like land acquisition, finance, infrastructure and tenders etc. were made, on the 19th December, 1980 the letter of intent was modified and accordingly the State Government is going ahead with keen interest. Now the question of conversion of the letter of intent into industrial licence is very vital.

This creates doubts, discontents and anxieties among the people of West Bengal. This is reflected in the recent movements of the youths in the State, particularly in the district of Midnapore.

Thousands of youths under the banner of D.Y.E.I are agitating in all over the State of West Bengal, particularly in the district of Midnapore demanding immediate release of industrial licence to set up a petro-chemical complex at Haldia. Recently, thousands of boys and girls demonstrated in different block head-quarters expressing their whole-hearted desire for the immediate release of the said industrial licence. They had also expressed their deep anxiety by sending telegrams to the Prime Minister. On 3rd March, 1981, three massive rallies were organised at Haldia, Ghorgram and Midnapore, where 20 thousand youths partiticipated in the movement with strong determination.

12 13 hrs.

[MR. DEPUTY SPEAKER in the Chair]

I, therefore, urge upon the Central Government to come forward with an open mind for the conversion of the letter of intent into an industrial licence, without any further delay and to remove all the doubts, discontents and anxieties of the youths of West Bengal.